



\$~26(OS) TO 52 (OS) & 54(OS) TO 56(OS)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

*Date of Decision: 16<sup>th</sup> August, 2023*

(56)

+ **CS (COMM) 135/2022 & I.As. 3423/2022, 9363/2022, 12156/2022, 16505/2022, 1221/2023, 1222/2023**

**DABUR INDIA LIMITED**

..... Plaintiff

Through: Mr. Anirudh Bakhru, and Mr. Kripa Pandi, Advocates. (M:9810013453)

versus

**ASHOK KUMAR AND ORS**

..... Defendants

Through: Mr. Yashvardhan Singh, Advocate for D-1. (M:9667056770)

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat Alexander Mathai Paikaday, Advocates (M: 9810788606).

Ms. Kruttika Vijay, Ms. Geetanjali Viswanathan, & Ms. Aishwarya Kane, Advs. for D-5 (M-9910083144)

Mr. Dayan Krishnan Senior Advocate with Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-4. (M: 9987115749)

Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7. (M:8800556341)

Mr. Darpan Wadhwa, Sr. Advocate with Ms. Swati Agarwal, Ms. Binsy Susan, Mr. Shashank Mishra, Ms. Akshi Rastogi, Ms. Vaani Kaushik & Mr. Vaarish Sawlani, Advs

Mr. Apoorv Kurup & Ms. Kirti Dadheech , Advocates for R-3. (M: 8929015368)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates



Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.  
 Mr. Mr. Shubhendu Anand, Mr. Piyush M. Dwivedi, Advocates. (M: 7827709253)  
 Mr. Prashant Prakash, Advocate. (M: 8800009001)  
 Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.  
 ACP Raman Lamba with Insp. Suneel Siddhu, IFSO, Special Cell.

(26) WITH  
 + CS (COMM) 20/2019 & I.As.561/2019, 20157/2022  
 TATA SKY LIMITED ..... Plaintiff  
 Through: Mr. Tanmaya Mehta, Advocate. (M: 9999255931)

versus  
 S G ENTERPREISES – TATA SKY SALES AND SERVICES AND  
 ORS. .... Defendants  
 Through: Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee and Ms. Parva Khare, Adv. for D-5. (M:9987115749)  
 Ms. Akshita Jain, Advocate for D-8. (M:9990526912)  
 Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
 Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.

(27) WITH  
 + CS(COMM) 193/2019 & I.As. 5399/2019, 11497/2019, 18216/2019, 15451/2021, 6069/2022  
 COLGATE PALMOLIVE COMPANY & ANR. .... Plaintiffs  
 Through: Mr. Pravin Anand, Mr. Saif Khan &



Mr. Rohil Bansal, Adv.(M-9079965359)

versus

NIXI & ANR.

..... Defendants

Through: Ms. Akshita Jain, Advocate for D-1 (M-9990526912).

Mr. Darpan Wadhwa, Sr. Advocate with Ms. Swati Agarwal, Ms. Binsy Susan, Mr. Shashank Mishra, Ms. Akshi Rastogi, Ms. Vaani Kaushik & Mr. Vaarish Sawlani, Adv for D-3-4.

Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI (M-9999999045) with Mr. Tanmay Nirmal, Manager legal.

Mr. Tentu Satyanarayan, Director (Legal), UIDAI & Mr. Tanmaya Nirmal, Deputy Manager (Legal & Policy), UIDAI (M-9899113033).

Mr. Kushagra Goel & Mr. Abhimanyu Yadav, Advocates for D-7 (M-9711443294).

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates SI Prince Kumar, PS Hauz Khas.

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum, Inspector Suneel Siddhu and SI Manzoor Alam.

Mr. Sunil Gautam, SO, UIDAI

(28)

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WITH

**CS (COMM) 297/2019**

**MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD..... Plaintiff**



Through: Mr. Pravin Anand, Mr. Saif Khan, Mr. Shobhit Agarwal and Mr. Deepank, Advocates.

versus

**KUMAR PRAHLAD & ANR.**

..... Defendants

Through: Mr. Yash Vardhan Singh, Advocate for D-1.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum, Inspector Suneel Siddhu and SI Manzoor Alam.

(29)

WITH

+ **CS (COMM) 298/2019 & I.As.8189/2019, 13215/2019, 13631/2019, 15695-96/2019, 14210/2021, 16707/2021**

**ULTRATECH CEMENT LIMITED & ANR.** ..... Plaintiff

Through: Mr Kushal Gupta, Advocate.

versus

**WWW.ULTRATECHCEMENTS.COM & ORS.** ..... Defendants

Through: Mr. Darpan Wadhwa, Sr. Advocate with Ms. Binsy Susan & Ms. Swati Agarwal, Advocates for GoDaddy. (M:9650001297)

Mr. Ananta Prasad Mishra & Mr. Gagan Gupta, Advocates for D-9. (M:9990937838)

Mr. Manish Mohan, CGSC for UOI. (M-999910115)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum, Inspector Suneel



Siddhu and SI Manzoor Alam.

(30)

WITH

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**CS (COMM) 317/2019 & I.As. 8404-05/2019, 3270/2020**

**DHARAMPAL SATYAPAL LIMITED**

..... Plaintiff

Through: Mr Pravin Anand, Ms. Vaishali Mittal, Mr Shivang Sharma, Advocates.

versus

**RAJNIGANDHA DISTRIBUTORS PRIVATE LIMITED**

**& ORS**

..... Defendants

Through: Mr. Mahesh, Mr. Gulshan Kumar, Ms. Shubhangi Sood & Ms. Aashi, Advocates for D-2,3.

Mr V. P Singh & Mr. Vansh Malhotra, Advocates for D-10.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Siddharth Sangal & Ms. Nilanjani Tandon, Advocates for D-11/SBI.

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

Mr. Santosh Kumar Tripathi, Standing Counsel with Mr. Arun Panwar, Mr. Tapes Raghav, Mr. Prudyumn Rao and Mr. Mahak Rankawat, Advcoates.

(31)

WITH

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**CS (COMM) 732/2019 & I.As. 3865/2020, 9234/2020, 4171/2021, 4172/2021**

**MONTBLANC SIMPLO GMBH**

..... Plaintiff

Through: Mr. Pravin Anand & Mr. Devesh Ratan, Advs. (M:9810333571)

versus

**MONTBLANCINDIA.COM & ORS.**

..... Defendants

Through: Mr. Yajur Bhalla, Mr. Deepak Samota



and Mr. Sumer Ahuja, Advocates for D-1, 2, 4 to 10 & 20. (M:9711009378)  
Ms. Asiya Khan, Advocate for D-25 (M: 9971644936).

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Alipak Banjerjee, Ms. Pava Khare & Ms. Shweta Sahu Advs for D-18.

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

(32)

WITH

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**CS (COMM) 82/2020 & I.A. 2402/2020**

JOCKEY INTERNATIONAL INC.

..... Plaintiff

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr. Shobhit Agarwal and Mr. Deepank, Advs. (M:8800520258)

versus

WWW.JOCKEYFRANCHISE.COM & ORS. .... Defendants

Through: Mr. Vivek Jain and Ms. Aastha Tiwari, Advs. for D-4. (M:9871863446)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

(33)

WITH

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**CS (COMM) 251/2020 & I.As. 5544/2020, 7655/2022**

MICROSOFT CORPORATION & ANR.

..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr. Shantanu Sahay, Ms. Imon Roy and Mr. Apoorv Bansal, Advocates.



versus  
**MS CZONE SOLUTIONS & ORS.** ..... Defendants  
 Through: Mr. Sumit Nagpal, Ms. Nancy, Ms. Dolly Luthra and Ms. Aastha Sood, Advs for D-1 & 2. (M:9911995000)  
 Mr. Tushar Sahu, Advocate for D-3.  
 Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
 Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

(34) WITH  
 + **CS (COMM) 255/2020 & I.As. 5590-91/2020, 11099/2020, 6402/2022**  
**INDIAMART INTERMESH LIMITED** .... Plaintiff  
 Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus  
**MR. AKASH VERMA & ORS.** ..... Defendants  
 Through: Mr. Neel Mason, Mr. Uday Singh Chopra, Mr. Saransh Saini and Mr. Ujjawal Bhargava for D-2. (M: 9399304251).  
 Mr. Rishi Kapoor & Ms. Yashika Kapoor, Advocates for D-3. (M: 7011263450))  
 Ms. Meenakshi Dutta, Mr. Anupam Kumar Mishra & Mr. Gautam Harshwal, Advocates for D-4 & 7. (M: 9521151974)  
 Mr Ankit Rastogi and Mr Saransh Saini, Advocates.



Mr. Saransh, Advocate for Ms. Nandita Rao, ASC (Crml.),GNCTD. (M: 9717417996)

Mr. Anupam Kumar Mishra and Ms. Keya Rawat, Advocates.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum, Inspector Suneel Siddhu and SI Manzoor Alam.

(35)

WITH

+ **CS (COMM) 324/2020 & I.As. 6950/2020, 12588/2020, 12611/2020, 11510/2021, 8854/2023, 12001/2023**

MCDONALDS CORPORATION & ANR. .... Plaintiffs

Through: Mr. J. Sai Deepak, Ms. Rima Majumdar and Ms. Shilpi Sinha

versus

**NATIONAL INTERNET EXCHANGE OF INDIA & ORS.**

..... Defendants

Through: Mr. Shubhendu Anand, Advocate for D-1.

Mr. Vivek Jain & Mr. Aastha Tiwari, Advocates for D-18 & 28 (M9811426480).

Mr. Alipak K. Banerjee and Ms. Shweta Sahu, Advocates for D-5, 2, 6 7, & 8 (M: 9987115749).

Mr. Ravi Prakash, CGSC with Mr. Sahonwlah Farmani Ali, Advocate for D-35&36 (M-9469448888)

Mr. Santosh Kumar Rout, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advocates for D-13 to 17, 22, 26, 27, 31)

Mr Rajiv Kapur & Mr Akshit Kapur,



Mr Tushar Bagga, Advocates.  
 Mr Yashu Rustagi, Advocate for BOB.  
 Mr. Moazzam Khan Advocate, Mr. Alipak Banerjee Advocate Ms. Shweta Sahu Advocate , Mr. Parva Khare Advocate, Mr. Brijesh Ujjainwal Advocate.  
 Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
 Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.  
 Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum, Inspector Suneel Siddhu and SI Manzoor Alam.

(36) WITH  
 + CS (COMM) 373/2020 & I.A. 7995-96/2020, 7999/2020, 9171/2020, 84/2021, 430/2021 & 1371/2021  
 ITC LIMITED ..... Plaintiff  
 Through: Mr Pravin Anand, Ms. Vaishali Mittal, Mr Shivang Sharma, Advocates.  
 versus  
 ASHOK KUMAR & ORS. .... Defendants  
 Through: Ms. Ritu Mishra, Advocate for D-6.  
 Mr. Hrithik Goyal and Ms. Lovleen Goyal, Advocates for D-12. (M:8826767020)  
 Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
 Ms. Deepika Kathuria, Adv. for D-14.  
 Ms. Asmita Kumar, Advocate for D-31. (M:9899967516)  
 Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai



Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

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WITH

**CS (COMM) 424/2020 & I.A. 20246-47/2022**

**SHOPPERS STOP LIMITED**

..... Plaintiff

Through: Mr. Sagar Chandra, Ms. Shubhie Wahi, Ms. Ankita Seth and Ms. Sanya Kapoor, Advocates.  
(M:9810907412)

versus

**M/S SHOPPERSTOP & ORS.**

..... Defendants

Through: Mr. P.S. Sudheer and Ms. Anne Mathew, Advs. for D-5.  
(M:9891760039)

Mr. Moazzam Khan Advocate, Mr. Alipak Banerjee Advocate Ms. Shweta Sahu Advocate , Mr. Parva Khare Advocate, Mr. Brijesh Ujjainwal Advocate.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

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WITH

**CS (COMM) 498/2020 & I.A. 10520-21/2020, 2506/2021, 2530/2021**

**MICROSOFT CORPORATION & ANR.**

..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr. Shantanu Sahay, Ms. Imon Roy and Mr. Apoorv Bansal, Advocates.

versus

**PCPATCHERS TECHNOLOGY PRIVATE LIMITED**

**& ORS.**

..... Defendants



Through: Mr. Sumit Nagpal, Ms. Nancy and Ms. Aashta Sood, Advocates for D-1, 2 & 3. (M:9911995000)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

(39)

WITH

+ **CS (COMM) 95/2021 & I.A. 4800/2021, I.A. 21025/2022, 6516/2023**  
THE HIMALAYA DRUG COMPANY & ORS. .... Plaintiffs

Through: Ms. Prachi Agarwal and Ms. Ms. Ridhie Bajaj, Advocates. (M:8800972785)

versus

ASHOK KUMAR & ORS.

..... Defendants

Through: Mr. Alipak Banderjee, Ms. Shweta Sahu, Mr. Parva Khare and Mr. Brijesh Ujjaniwal, Advocates for Go Daddy (M: 9987115749).

Mr. Moazzam Khan Advocate, Mr. Alipak Banerjee Advocate Ms. Shweta Sahu Advocate , Mr. Parva Khare Advocate, Mr. Brijesh Ujjainwal Advocate.

Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.

Mr. Surinder Singh, Advocate for D-29 (M-9311325398)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki,



Inspector Kusum , Inspector Suneel  
Siddhu and SI Manzoor Alam.

- (40) WITH  
+ **CS (COMM) 154/2021 & I.A. 4692/2021, 10905/2022**  
GODREJ PROPERTIES LTD ..... Plaintiff  
Through: Mr. Pravin Anand, Mr. Vibhav Mithal  
and Mr. Achyut Tiwari, Advocates.  
(M:8447458389)
- versus  
ASHOK KUMAR & ANR. .... Defendants  
Through: Mr. Darpan Wadhwa, Sr. Advocate  
with, Mr. Alipak Banerjee, & Ms.  
Shweta Sahu, Advocates for D-2.  
(M:9987115749)  
Ms. Hetu Arora Sethi, ASC, GNCTD  
with Mr. Arjun Basra, Advocate Jai  
Prakash, ACP, IFSO Cyber Cell along  
with Inspector Sanjeev Solanki,  
Inspector Kusum , Inspector Suneel  
Siddhu and SI Manzoor Alam.

- (41) WITH  
+ **CS (COMM) 176/2021 & I.As. 14924/2022, 14925/2022**  
SNAPDEAL PRIVATE LIMITED ..... Plaintiff  
Through: Ms. Tanya Varma & Ms. Devyani  
Nath, Advocates. (M:7042547106)
- versus  
GODADDYCOM LLC AND ORS ..... Defendants  
Through: Mr. Harish Vaidyanathan Shankar,  
CGSC with Mr. Srish Kumar Mishra,  
Mr. Sagar Mehlawat Alexander Mathai  
Paikaday, Advocates (M: 9810788606).  
Ms. Shweta Sahu and Mr. Alipak  
Banerjee, Mr. Parava Khare and Mr.  
Brijesh Ujjainwal, Advs, for D-  
2,3,4,23,26,31. (M:9987115749)  
Mr. Darpan Wadhwa, Sr. Advocate  
with Mr. Moazzam Khan, Mr. Alipak  
Banerjee and Ms. Shweta Sahu,



Advocates for D-1 & 10.

Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-9. (M:9910083144)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Praveen Kumar Jain & Ms. Shalini Jha, for D-34. (M:9871278525)

Mr. Shatrajit Banerji, Advocate for D-24. (M: 8527862988)

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum, Inspector Suneel Siddhu and SI Manzoor Alam.

(42)

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WITH

**CS (COMM) 276/2021 & I.A. 7329/2021**

MICROSOFT CORPORATION & ANR. .... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr. Shantanu Sahay, Ms. Imon Roy and Mr. Apoorv Bansal, Advocates.

versus

**TECH HERACLES OPC PRIVATE LIMITED  
& ORS.**

..... Defendants

Through: Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

Mr Rajiv Kumar Malik , Mrs. Megha, Mr Deepanshu Nainwal, Advocates for D-1 to 3.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan



Siddhant and Mr. Rahul Sharma,  
Advocates for UOI

(43) WITH  
+ **CS (COMM) 293/2021 & I.As.7543-44/2021, 10308/2021,  
15052/2021**

TATA SONS PRIVATE LIMITED & ANR. .... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan Mr.  
Achuthan Sreekumar & Mr. Rohil  
Bansal Advocates. (M:9079965359)

versus

M/S ELECTRO INTERNATIONAL & ORS. .... Defendants

Through: Mr. M.K. Singh, Advocate for Mr.  
Samir Chugh, Advocates for Airtel (M-  
9810455716)

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

Ms. Deepika Kathuria, Adv. for D-8.

Ms. Hetu Arora Sethi, ASC, GNCTD  
with Mr. Arjun Basra, Advocate Jai  
Prakash, ACP, IFSO Cyber Cell along  
with Inspector Sanjeev Solanki,  
Inspector Kusum , Inspector Suneel  
Siddhu and SI Manzoor Alam.

(44) WITH  
+ **CS (COMM) 399/2021 & I.A. 10855/2021**

HINDUSTAN UNILEVER LIMITED .... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr. Angad  
Makkar, Mr. M. J. Sudarshan, Ms.  
Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates.

versus

NITIN KUMAR SINGH & ORS. .... Defendants

Through: Mr. Ankur Prakash, Ms. Simran Gill,  
Mr. Yudhishtir Bhardwaj, Mr.  
Dhananjay, Mr. Amod Bidhuri & Mr.  
Saquib Siddiqui, Advocates for D-1



Mr. Akshit Chaudhary, Advocate for D-5.

Mr. Ramnish Khanna, Adv. for D-7.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Kamaldeep, Advocate for UOI/D-18 & 19.

Mr. K.K. Singh, Advocate for D-27.

Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

(45)

WITH

+ **CS (COMM) 524/2021 & I.A. 13715/2021, 4506/2022**

**KAMDHENU LIMITED**

..... Plaintiff

Through: Mr. Nikhil Sonker, Advocate.  
(M:7726021194)

versus

**RAGHUNATH VIRDHARAM BISHNOI AND ORS. .... Defendants**

Through: Mr. Rishabh Gupta and Mr. Abhishek Kumar Singh, Advocates.

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlat Alexander Mathai Paikaday, Advocates (M: 9810788606).

Mr. Lakshy Aggarwal, Advocate for D-3.

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates

Mr. Rishi Kapoor and Mr. Satish Rai, Advocates for D-3. (M:8368148214)

Ms. Shweta Sahu, Mr. Alipak Banjerjee, Mr. Parva Khare and Mr.



Brijesh Ujjainwal, Advocates for D-8.  
(M:9987115749)

Mr. K.G. Gopalakrishnan and Ms.  
Nisha Mohandas, Advocates for D-9.  
(M:8800556341)

Mr. Vihan Dang, Ms. Aditi Umapathy  
and Mr. Parva Khare, Advocates for D-  
10 (M-99101983636)

Mr. Alipak Banerjee, Ms. Pava Khare  
& Ms. Shweta Sahu Advs for D-8.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

Mr. Sudarshan Kumar Bansal and Mr.  
Nikhil Sonker, Advocates.

Mr. K.R. Sasiprabhu and Mr. Tushar  
Bhardwaj, Advs. for Reliance Jio.

Ms. Hetu Arora Sethi, ASC, GNCTD  
with Mr. Arjun Basra, Advocate Jai  
Prakash, ACP, IFSO Cyber Cell along  
with Inspector Sanjeev Solanki,  
Inspector Kusum , Inspector Suneel  
Siddhu and SI Manzoor Alam.

(46)

WITH

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**CS (COMM) 26/2022 & I.As. 612-13/2022, 954/2022**

HT MEDIA LTD

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr. Angad  
Makkar, Mr. M. J. Sudarshan, Ms.  
Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates. (M:8017571175)

versus

POOJA SHARMA & ORS.

..... Defendants

Through: Mr. Firoz Iqbal Khan, Advocate for  
D-4  
Ms. Deepika Kathuria, Adv. for D-10.  
Mr. Alipak Banerjee, Ms. Shweta Sahu,  
Mr. Brijesh Ujjainwal, and Advs. for



D-19. (M:9987115749)  
 Mr. Vihan Dang, Ms. Aditi Umapathy  
 and Mr. Parva Khare, Advocates for D-  
 20. (M:9911983636).  
 Mr. Akshay Goel, Mr. Shivam Narang  
 & Mr. Lalit Kashyap, Advocates  
 Mr. Neel Mason, Mr. Vihan Dang, and  
 Ms. Aditi Umapathy, Advocates  
 Mr. M.K. Singh, Advocate for Mr.  
 Samir Chugh, Advocate for Airtel.  
 Ms. Hetu Arora Sethi, ASC, GNCTD  
 with Mr. Arjun Basra, Advocate Jai  
 Prakash, ACP, IFSO Cyber Cell along  
 with Inspector Sanjeev Solanki,  
 Inspector Kusum , Inspector Suneel  
 Siddhu and SI Manzoor Alam.

(47) WITH  
 + CS (COMM) 35/2022 & I.As. 819/2022, 3168/2022, 4738/2022,  
 8767/2022

KAJARIA CERAMICS LIMITED ..... Plaintiff  
 Through: Mr. J. Sai Deepak, Ms. Priya Adlakha,  
 Mrs. Bindra Rana, Ms. Tanvi  
 Bhatnagar, Ms. Rima Majumdar and  
 Ms. Shilpi Sinha, Advocates.  
 (M:9818202368)

versus  
 GODADDY.COM LLC & ORS. .... Defendant  
 Through: Mr. Moazzam Khan, Ms. Shweta Sahu,  
 Mr. Alipak Banerjee and Ms. Parva  
 Khare, Advs. for D-1. (M:9987115749)  
 Ms. Hetu Arora Sethi, ASC, GNCTD  
 with Mr. Arjun Basra, Advocate Jai  
 Prakash, ACP, IFSO Cyber Cell along  
 with Inspector Sanjeev Solanki,  
 Inspector Kusum , Inspector Suneel  
 Siddhu and SI Manzoor Alam.  
 Mr. Ashwani Kumar, Adv. for D-2.  
 Mr. Akshay Goel, Mr. Shivam Narang



& Mr. Lalit Kashyap, Advocates  
 Mr. Lakshy Aggarwal, Adv. for d-4  
 Ms. Kirti Bhardwaj, Adv. for D-5(b).  
 Mr. M.K. Singh, Advocate for Mr.  
 Samir, Advocate (M-9810455716)  
 Mr. Santosh Kr. Rout, Mr. Pawan  
 Kumar & Mr. Abhishek Chakraborty,  
 Advocates for D-6.

(48)

WITH

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**CS (COMM) 158/2022 & I.As. 3996-97/2022, 3096/2023**  
 MICROSOFT CORPORATION & ANR. .... Plaintiff

Through: Mr. Pravin Anand, Mr. Saif Khan, Mr.  
 Shantanu Sahay, Ms. Imon Roy and  
 Mr. Apoorv Bansal, Advocates.

versus

VACATION RENTAL SERVICES PRIVATE LIMITED  
 & ORS. .... Defendants

Through: Mr. Mayank Mehandra, Mr. Charu  
 Tandon & Mr. Sarthak Kapoor & Mr.  
 Raghav Tandon, Advocate for D-1 & 2.  
 Mr. Ramnish Khanna, Adv. for D-7.  
 SI Manzoor Alam, Cyber Police  
 Station, South-East.  
 Mr. Akshay Goel, Mr. Shivam Narang  
 & Mr. Lalit Kashyap, Advocates  
 Ms. Hetu Arora Sethi, ASC, GNCTD  
 with Mr. Arjun Basra, Advocate Jai  
 Prakash, ACP, IFSO Cyber Cell along  
 with Inspector Sanjeev Solanki,  
 Inspector Kusum, Inspector Suneel  
 Siddhu and SI Manzoor Alam.

(49)

WITH

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**CS (COMM) 233/2022 & I.As. 5780-81/2022**  
 BAJAJ FINACE LTD & ANR. .... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin  
 Sharma, Mr. Yatin Garg, Mr. Ranjeet  
 Singh, Mr. Vivek Ayyagari, Mr. Angad  
 Makkar, Mr. M. J. Sudarshan, Ms.



Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

NIKO DAS & ANR.

..... Defendants

Through:

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-3.

Mr. Lakshy Aggarwal, Advocate for D-7.

Mr. Neel Mason, Mr. V. Dang & Ms. Aditi, Advocates for D-3. (M:9971586598)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum, Inspector Suneel Siddhu and SI Manzoor Alam.

(50)

WITH

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**CS (COMM) 275/2022 & I.As. 6535-36/2022**

HINDUSTAN UNILEVER LTD & ANR.

..... Plaintiffs

Through:

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

UNILEVERR1.IN & ORS.

..... Defendants

Through:

Ms. Deepika Kathuria, Adv. for D-9.

Mr. S. Surender, Advocate for D-21.

Ms. Asiya Khan, Advocate for D-25

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates



Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel. Mr Chandrashekhar Chakalabbi, Ms Aishwarya Hiremath and Varnik Kundaliya, Advocates for D-20 (M: 9481929037)  
Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

(51)

WITH

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**CS (COMM) 364/2022 & I.As. 8518-20/2022, 12855/2022**  
AMAZON SELLER SERVICES PRIVATE LIMITED  
& ANR. .... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

AMAZONBUYS.IN &amp; ORS.

..... Defendants

Through: Mr. G. Mirza, Mr. Vishesh Sharma, Advocates for D-4. (M:7434045442)  
Mr. Sohit Choudhary, Advocate for D-5.  
Ms Yukti Gupta, Advocate for HDFC Bank  
Ms. Mrinal Ojha, Mr. Debarshi Dutta & Mr. Aayush Kevlani, Advocates for D-8 (M-9167094381)  
Ms. Deepika Kathuria, Adv. for D-10.  
Mr. Vineet Dhanda, CGSC with Mr. Abhishek Singh, Advocate for UOI/D-18 & 19.  
Mr. Harshal Arora, Advocate for D-5.



(M: 9711986759)

Mr. Varun Pathak, Ms. Ameer Rana,  
and Mr. Vishesh Sharma, Advocates  
for D-4.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr.  
Samir Chugh, Advocate for Airtel.

Ms. Hetu Arora Sethi, ASC, GNCTD  
with Mr. Arjun Basra, Advocate Jai  
Prakash, ACP, IFSO Cyber Cell along  
with Inspector Sanjeev Solanki,  
Inspector Kusum, Inspector Suneel  
Siddhu and SI Manzoor Alam.

(52)

WITH

+ **CS (COMM) 475/2022 & I.As. 10851-52/2022, 12173-74/2022**

**FASHNEAR TECHNOLOGIES PRIVATE LIMITED ..... Plaintiff**

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr. Angad  
Makkar, Mr. M. J. Sudarshan, Ms.  
Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates.

versus

**MEESHO ONLINE SHOPPING PVT. LTD. & ANR. .... Defendants**

Through: Mr. Neel Mason, Mr. Vihan Dang, and  
Ms. Aditi Umapathy, Advocate for D-6.  
Mr. Vihan Dang, Ms. Aditi Umapathy  
and Mr. Parva Khare, Advs. for D-10.

Mr. Darpan Wadhwa, Sr. Advocate  
with Mr. Alipak Banerjee, Mr. Brijesh  
Ujjainwal & Ms. Shweta Sahu,  
Advocate for D-7.

Mr. Anurag Ahluwalia, CGSC with Mr.  
Abhigyan Siddhant and Mr. Danish  
Faraz Khan, Advocates for D-19 & 20.  
(M:9999999045)

Mr. Akshay Goel, Mr. Shivam Narang



& Mr. Lalit Kashyap, Advocates  
 Mr. K.R. Sasiprabhu and Mr. Tushar  
 Bhardwaj, Advs for Reliance Jio.  
 Ms. Hetu Arora Sethi, ASC, GNCTD  
 with Mr. Arjun Basra, Advocate Jai  
 Prakash, ACP, IFSO Cyber Cell along  
 with Inspector Sanjeev Solanki,  
 Inspector Kusum , Inspector Suneel  
 Siddhu and SI Manzoor Alam.

(54)

WITH

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**CS (COMM) 350/2020 & I.A. 7456/2020, 9624/2020, 9629/2020,  
 996/2021, 9204/2022, 16148/2022**

**GUJARAT COOPERATIVE MILK MARKETING FEDERATION  
 LTD & ANR. .... Plaintiff**

Through: Mr. Abhishek Singh and Mr. J. Amal  
 Anand, Mr. Elvin Joshy, Ms. Alisha  
 Sharma & Ms. Insha Mushtaq,  
 Advocates. (M:9910291290)

versus

**AMUL-FRANCHISE.IN & ORS. .... Defendant**

Through: Mr. Anil Soni, CGSC with Mr. Rahul  
 Mourya, Adv. for UOI.  
 (M:9560238258)

Mr. Anurag Ahluwalia,, CGSC with  
 Mr. Abhigyan Siddhant, G.P. and Mr.  
 Danish Faraz Khan, Advocate for UOI.  
 (M:9811418995)

Mr. Neel Mason, Mr. Vihan Dang, and  
 Ms. Aditi Umapathy, Advocate

Mr. Alipak Banerjee & Ms. Shweta  
 Sahu and Advocates for D-26.  
 (M:9987115749)

Mr. Alipak Banerjee, Mr. Brijesh and  
 Ms. Shweta Shahu, Advocates for D-  
 27, 28 & 30.

Mr. Praveen Kumar Jain, and Ms.  
 Shalini Jha, Advocates for D-37.  
 (M:9871278525)



Mr. Ramesh Babu, Ms. Manisha Singh, Ms. Jagriti Bharti, and Ms. Tanya Chowdhary, Advocate for D-38 (M: 9971671294).

Ms. Ekta Choudhary, Ms. Anisha, Mr. Divyank Dutt Dwivedi, Advocates. Mr. Vihan Dang and Mr. Parva Khare & Ms. Aditi Umapathy, Advds for D-52. Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum , Inspector Suneel Siddhu and SI Manzoor Alam.

(55)

WITH

+ **CS (COMM) 228/2021 & I.As. 6441/2021, 11684/2021, 1412-13/2022, 12160/2022, 12171/2022, 13443/2022, 14920/2022, 14923/2022, 17716-17/2022, 3237/2023**

**BAJAJ FINANCE LIMITED**

..... Plaintiff

Through: Mr. Abhishek Singh, Mr. Jamal Anand, Mr. Elvin Joshy, Ms. Insha Mushtaq Ms. Alisha Sharma & Mr. Ujjwal.

versus

**REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG  
& ORS.**

..... Defendants

Through: Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehawat Alexander Mathai Paikaday, Advocates (M: 9810788606). Mr. Darpan Wadhwa, Sr. Advocate with Mr. Alipak Banerjee & Ms. Shweta Sahu and Advocates for D-6,7,11,12,14,17 and 22. Mr. Manish Paliwal, and Ms. Himanshi Kaushik, Advocates for D-18. (M:8448257585) Mr. Akhil Sibal, Sr. Advocate with Mr.



Aditya Gupta, Ms. Aishwarya, Mr. Sauhard Alung and Ms. Asvari Jain, Advocates for D-19. (M:9910083144)

Mr. Rajshekhar Rao, Sr. Advocate with Mr. Tine Abraham, Mr. Manasa Sundaraman C., Ms. Kshipra Pyare and Ms. Mansi Sood Trileyal, Advocates for D-28. (M:9324328752)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
Mr. Ashok Kumar, Advocate for D-31. (M:9810011826).

Ms. Swati Aggarwal, Ms. Binsy Susan, Mr. Aasish Samasi and Mr. Mohit Singh, Advs. for GoDaddy.

Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Arjun Basra, Advocate Jai Prakash, ACP, IFSO Cyber Cell along with Inspector Sanjeev Solanki, Inspector Kusum, Inspector Suneel Siddhu and SI Manzoor Alam.

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**Prathiba M. Singh (Oral)**

1. This hearing has been done through hybrid mode.
2. These matters relate to domain names being registered by unknown third parties infringing trademark right of various brand owners and implementation of court orders by the Domain Name Registrars ('DNR'). From time to time, various directions have been passed by this Court in respect of blocking and locking of the infringing domain names, and implementation of court orders by various DNRs which may or may not be located in India.



3. Mr. Darpan Wadhwa, Id. Sr. Counsel appearing for GoDaddy has made further submissions on the legal position qua steps that could be taken on the in respect of DNRs who do not comply with the orders passed by this Court. Ld. Counsels for the Plaintiffs have also addressed the Court on the same.

4. Insofar as Delhi Police Cyber Cell is concerned, let a final status report in respect of all these cases be filed by Ms. Sethi, Id. ASC. Written submissions in respect of the challenges faced by the Delhi Police while dealing with illegalities committed on the internet such as in the present cases shall also be filed by Ms. Sethi, Id. ASC.

6. List for further hearing of these cases on 27<sup>th</sup> September, 2023 at 2:30 pm.

**CS(COMM) 176/2021**

7. *I.A. 14925/2022* is an application for exemption. Allowed, subject to all just exceptions. Application is disposed of.

8. *I.A. 14924/2022* is an application for condonation delay of two days in filing compliance affidavit. For the reasons stated in the application, the delay is condoned. The application is disposed of.

9. Ld. counsel appearing for Defendant No. 24 submits that he has been served with the copy of the suit papers. He wishes to file written statement. The same shall be done in terms of the timelines prescribed.

10. List before the Joint Registrar for completion of pleadings on 4<sup>th</sup> September, 2023.

11. List before the Court on 27<sup>th</sup> September, 2023.

**CS(COMM) 20/2019 & CS(COMM) 193/2019**

12. List both these matters for hearing on 25<sup>th</sup> August, 2023

**CS(COMM) 297/2019 & CS(COMM) 317/2019**



13. List both these matters for hearing on 28<sup>th</sup> August, 2023.

**CS(COMM) 732/2019 & CS(COMM) 82/2020**

14. List both these matters for hearing on 1<sup>st</sup> September 2023.

**CS(COMM) 251/2020 & CS(COMM) 255/2020**

15. List both these matters for hearing on 6<sup>th</sup> September, 2023.

**CS(COMM) 373/2020, CS(COMM) 424/2020 & CS(COMM) 498/2020**

16. List both these matters for hearing on 13<sup>th</sup> September, 2023.

**CS(COMM) 95/2021, CS(COMM) 154/2021 & CS(COMM) 158/2022,**

17. List both these matters for hearing on 18<sup>th</sup> September, 2023.

**PRATHIBA M. SINGH  
JUDGE**

**AUGUST 16, 2023**

*dj/kt*